

THE SCHEDULE

[See section 50(5)]

REPEAL OF CERTAIN ENACTMENTS

Short title	Extent of repeal
1. The Legal Practitioners (Women) Act, 1923 (23 of 1923)	The whole.
2. The Legal Practitioners (Fees) Act, 1926 (21 of 1926)	The whole.
3. The States Reorganisation Act, 1956 (37 of 1956)	Section 53.
4. The Bombay Reorganisation Act, 1960 (11 of 1960)	Section 31.